

### Token Strike by IA Employees

5288. SHRI AJOY MUKHOPADHYAY : Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the employees of Indian Airlines observed one hour strike on 3rd July, 1998;
- (b) if so, the fact thereof; and
- (c) the steps taken by the Government on their demands?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) to (c) Out of the Eight recognised Unions/Associations, only the Air Corporation Employees Union (ACEU) called for one hour walk out as a token protest against the policy of the Government to disinvest part of Government Shares in Indian Airlines. Government have decided to restructure capital of Indian Airlines and also to undertake a phased disinvestment in this company over three years, bringing the Government's equity holding down to 49%.

### Stray Bullets Shatter Peace in Inderpuri

5289. SHRI MAGUNTA SREENIVASULU REDDY : Will the Minister of DEFENCE be pleased to state :

- (a) whether attention of the Government has been drawn to the news-item captioned 'Stray Bullets Shatter peace in Inderpuri appearing in "The Hindustan Times" dated 21st March, 1998;
- (b) if so, the facts thereof;
- (c) whether any compensation has been given to the residents whose properties were damaged;
- (d) if not, the reasons therefor, and
- (e) the efforts being made to ensure that such incidents do not occur in future?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES) : (a) Yes, Sir.

(b) to (d) A joint investigation into the reported incidents by a team of officers from army civil and police has been ordered.

(e) The additional safety measures that have been taken to preclude the possibility of a stray bullet crossing the butt inter-alia include the following-

- (i) repair of target trolleys;
- (ii) increasing the width of mantlets by 1.5 metres and marking them with Wooden planks and sand bags;

- (iii) reducing the height of firing points;
- (iv) provision of platforms for firing trenches,
- (v) strengthening of stop butts;
- (vi) firing to be conducted from a distance of only 100 yards from the target; and
- (vii) firing not to be conducted during night.

### 'Chhajjas' Collapsed in R.K. Puram

5290. SHRI JANG BAHADUR SINGH PATEL : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

- (a) whether 'chhajjas' of the market and Government Quarters of Sector. VIII, R.K. Puram, New Delhi have collapsed and narrow escape of hurt of the people;
- (b) if so, whether the quality of concrete and steel used in the Chhajjas have got analysis;
- (c) if so, the outcome thereof;
- (d) whether the Government have inquired into the matter and to bring to book the persons held responsible;
- (e) if so, the details thereof; and
- (f) the steps taken by the Government which are of dilapidated conditions and could collapse any time?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA) : (a) Concrete lumps, and not the full Chhajjas, had fallen from one of the Chhajjas in Sector VIII Market, R.K. Puram. However, no one was hurt in the incident.

(b) and (c) No, Sir.

(d) Yes, the incidence was got examined.

(e) Concrete lump had fallen because of loosening of grip of concrete from reinforcement on account of corrosion (of reinforcement).

(f) Repairs to Chhajjas have been taken up in phases. Chhajjas affected with corrosion are identified every year and those with excessive corrossions are repaired through special repairs on availability of funds.

### Report on Charkhi Dadri Accident

5291. RAO INDERJIT SINGH : Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government have received report on the mid-air collusion between Saudi Jumbo and Kazakh Airlines plane on 12th November, 1996 near Charkhi Dadri;

(b) if so, the details thereof;

(c) whether the Government held responsible the Kazakh crew for the crash;

(d) if so, whether the Government have taken up the matter with the Kazakhstan Government to bear all the expenditure of investigation, compensation etc; and

(e) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) Yes, Sir.

(b) to (e) The report is under consideration.

[Translation]

#### Tours by Officers of BALCO

5292. SHRI FAGGAN SINGH KULESTE : Will the Minister of STEEL AND MINES be please to state:

(a) the amount spent on the tours of officers and employees of Bharat Aluminium Company Ltd., Korba from Korba to Delhi and back during the years 1993-94, 1996-97 and 1997-98; and

(b) how far these visits have bearing on the expenditure of BALCO?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI RAMESH BAIS) : (a) and (b) The amount spent on tours of officers and employees of Bharat Aluminium Company Limited (BALCO) during the year 1993-94, 1996-97 and 1997-98 from Korba to Delhi and back, and the share of this expenditure in the total expenditure by BALCO in these years is given below:-

Year	Expenditure on tours of officers and employees	% of total expenditures (Rs in lakhs)
1993-94	17.79	0.024%
1996-97	27.71	0.044%
1997-98	54.16	0.08%

[English]

#### Construction of Bus Stand on Railway Land

5293. SHRI GIRIDHAR GAMANG : Will the Minister of RAILWAYS be pleased to state:

(a) whether the Rayagada Municipality had approached the South Eastern Railway to provide land on lease for construction of bus stand and other activities; and

(b) if so, the steps taken by the Railways thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) Yes, Sir.

(b) The land in question is required by Railways for future developmental works and hence cannot be transferred.

#### Survey for Badagara-Vythiri-Naugingud Railway Line

5294. SHRI MULLAPALLY RAMACHANDRAN : Will the Minister of RAILWAYS be pleased to state:

(a) whether the survey on the proposed Badagara-Vythiri-Naugingud Railway line in Kerala is progressing;

(b) if so, the details thereof; and

(c) the estimated amount required for the completion of the project?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) Yes, Sir.

(b) and (c) Details and the cost will be known after the survey is completed.

#### NBCC Project in Maharashtra

5295. SHRI ASHOK NAMDEORAO MOHOL : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) the details of on-going projects of National Buildings Construction Corporation Limited (NBCC) in Maharashtra;

(b) the expenditure incurred on these projects during each of the last three years and till date;

(c) the details of projects completed and lying incomplete at present;

(d) the reasons for delay in completion of the projects; and

(e) the cost escalated as a result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA) : (a) to (e) The information has been provided in the attached statements.